

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

IA 171806/2018, in Petition(s) for Special Leave to Appeal (C)
No(s). 33724/2018

JOKHAN THROUGH LRS & ORS.

Petitioner(s)

VERSUS

RAM LAL THROUGH LRS

Respondent(s)

(FOR ADMISSION and I.R.)

Date : 11-04-2019 These matters were called on for hearing today.

For Petitioner(s) Mr. Raunak Parekh, Adv.
Mr. Amit Wadhwa, Adv.
Mr. Mrinal Gopal Elker, AOR

For Respondent(s) Mr. Braham Singh, Adv.
Mr. Rohit Vidhudi, Adv.
Mr. J.P. Tripathi, Adv.
Mr. R. D. Upadhyay, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time is given to learned counsel for sole
respondent to file counter affidavit.

List again on 6.9.2019.

RAJESH KUMAR GOEL
Registrar

MG